

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4695 of 2011

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

12/05.04.2021 Heard Ms. Surbhi, learned counsel for the petitioner and Mr. Rahul Saboo, learned S.C-I for the respondent State through V.C.

2. Pursuant to the order dated 25.02.2021, the learned counsel for the respondent State was directed to seek instruction. However, Mr. Rahul Saboo, learned counsel for the respondent State prays further three weeks' time to file supplementary counter affidavit.

3. Put up this case on **04.05.2021**.

(Deepak Roshan, J.)

Pramanik/